## ASSAM ACT II OF 1953

## THE ASSAM APPROPRIATION (No.I) ACT, 1953

( Passed by the Assembly )

### (Received the assent of the Governor on the 24th March 1953)

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#### An

Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1953.

Be it enacted by the Assam Legislative Assembly as follows:-

Short title.

1. This Act may be called the Assam Appropriation (No.I) Act, 1953.

1952-53.

Issue of Rs.1,25,25,453 out of the Onsolidated Fund of the State and applied sums not exceed-Consolidated Fund of ing those specified in column (3) of the Schedule amounting the State of in the aggregate to the sum of one crore, twenty-five lakhs, Assam for twenty-five thousand, four hundred and fifty-three rupees the year towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1953 in respect of the services specified in column (2) of the Schedule.

Appropria-

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1953.

#### SCHEDULE

(1)	(2) TELELE SELECT	Sums not exceeding			
Grant No.	(Services and purposes) Major Heads	Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
2	Charges on account of Land Reve-	88,519	Reger of the Region of the Reg	88,519	
5	Charges on account of Stamps Charges on account of Forests	1,500 1,53,245	end ilidea erat ration	1,500 1,53,245	

[Price anna 1 or 1 d.]

# SCHEDULE—contd. (1) (2) (3)

(1)	(2)	Sums not exceeding		
Gran No.		Voted by the Assembly	Charged on the Consolidated Fund	Total
doisi		Rs.	Rs.	Rs.
6	Charges on account of Registration	2,700		2,700
7	Charges on account of Motor	6,80,805		6,80,835
	Vehicles Taxation Act.			
8	Charges on account of Other taxes	15,642		15,642
	and duties.			
9	Charges on account of Navigation,	7,44,510	***	7,44,510
	Embankment and Drainage			
***	Works.	7 50 000		7 70 000
	Charges on account of Capital	1,50,000	- 12-7700	1,50,000
- VIII	Outlay on construction of Irri-			
7.0	gation, Navigation, etc., works.	2 00 020	67.057	2 06 106
10		3,28,239	67,957	3,96,196
71	Administration.	2,27,675		9 97 675
11	Charges on account of Administra-	2,21,013	•••	2,27,675
12	tion of Justice. Charges on account of Jails and	41,643		41,643
14	Convict Settlements.	71,030	E - 10 A 30	*1,0*0
13	Charges on account of Police	13,43,739	2 52 961.	13,43,739
16	Charges on account of Education	6,82,237	•••	6,82,237
17	Charges on account of Medical	11,097	•••	11,097
18	Charges on account of Public	30		30
10	Health.		terrators de	
19	Charges on account of Agriculture	20,878	0 0	20,878
20		2,526	ale in vab	2,526
22	Charges on account Co-opera-	22,174	000	22,174
	tion—Rural Development.			
23	Charges on account of Industries	23,364	***	23,364
	and Supplies-Sericulture and			
	Weaving.	ed flads r		
24	Charges on account of Cottage	23,468	a second	23,468
	Industries.	70.00.000		70.00.000
	Charges on account of Capital	10,00,000	•••	10,00,000
	Outlay on Industrial Develop-			
04	ment.	1 19 197		7 19 100
26		1,12,127		1,12,127
07	neous Departments.  Charges on account of Civil Works	15,02,309	5,500	15,07,809
27		30,000		30,000
45	Expenditure on Electricity	30,000	•••	50,000
.0	Schemes.			
3]		17,367		17,367
3.88	Relief.	,		2.,001
33		91,63	7	91,637
ā. I.	and political pensions, "55.—Sup			,
1 53.2	erannuation Allowances etc."			
3		50	0	500
	and Printing.			

## SCHEDULE—concld.

(1)	(2)	(3)		
		Sums not exceeding		
Grant No.	(Services and purposes) Major Heads	Voted by the Assembly	Charged on the Consolidated Fund	Total
34	Charges on account of Miscella-	Rs. 15,49,455	Rs.	Rs. 17,21,630
36	neous. Charges on account of Extraordi-	10,41,000	•••	10,41,000
	nary charges. Charges on account of Community Development Projects.	7,30,144	•••	7,30,144
41	Charges on account of Capital account of other Provincial	14,000	•••	14,000
	Works outside the Revenue	10 09 901		10,92,291
43	Charges on account of Capital Outlay on Schemes of State Trading.	10,92,291	•••	10,92,291
44		5,35,000		5,35,000
	Grand total	1,22,79,82	1 2,45,632	1,25,25,453